

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 2861/1997

New Delhi this the 10th Day of December, 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)
Hon'ble Shri S.P. Biswas, Member (A)

Shri Pramod Kumar Agarwal,
Son of Shri Kishori Lal Agarwal,
Resident of Kali Bari Apartments,
New Delhi-110001.

Petitioner

(By Advocate: Shri R.K. Nigam)

-Versus-

1. Union of India,
through General Manager,
Central Railway,
Mumbai CST
2. Chief Workshop Manager,
Central Railway,
Jhansi.
3. Assistant Inspection Officer,
Central Railway, Workshop,
Jhansi.
4. Senior Inspection Officer,
Central Railway, Workshop,
Jhansi,

Order (Oral)

Hon'ble Dr. Jose P. Verghese, VC(J)

The counsel for the petitioner seeks permission to withdraw this OA in order to file an appeal in accordance with the rules. Permission granted. Petitioner is at liberty to file a fresh OA as and when the cause of action arises. OA dismissed as withdrawn.


(S.P. Biswas)

Member (A)


(Dr. Jose P. Verghese)
Vice Chairman (J).

Mittal